

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1578**

TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)

SEARCH OF MILITANTS

**1578. SHRI G. HARI:
SHRI K. ASHOK KUMAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are many militants on the radar of the Indian Intelligence Agencies;**
- (b) if so, the details thereof;**
- (c) whether the Indian agencies have approached international agencies including Interpol in this regard; and**
- (d) if so, the details thereof and the progress made so far?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): The Indian intelligence agencies keep a close watch over the activities of the militants, both inside and outside the country.

(c) & (d): National Central Bureau (NCB) –INDIA receives requests for publication of Red Notices from all the Law Enforcement Agencies. On the basis of Red Notices, information is received from the INTERPOL

member countries, which is shared with the Law Enforcement Agency concerned from time to time to decide its utility. As on date, 670 Red Notices published on the request of NCB-INDIA are Active and out of these 153 Red Notices have been published against the subjects who are involved in terror related cases.
